

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF COURT NO. 2

Date : 3rd January, 2019
Time : 10.30 A.M.

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE
JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR HEARING			
1.	Appeal No. 68/2018 (M.A. No.702/2018 & M.A. No.703/2018)	Paryavaran Bachav Samiti Vs. M/s Ultratech Cement Limited & Ors.	Mr. Srivastava Naved & Mr. Parashar, Advs for Applicant Mr. Narinder Pal Singh, Adv. Mr. Tushar Mehta, ASG with Mr. Parth Bhatt, Adv. for State of Gujarat Mr. A. K. Prasad, Adv. for Mines Mr. Divya Prakash Pande, Adv. for MoEF
FOR DIRECTION			
2.	Original Application No. 161/2016	Dr. Amandeep Aggarwal Vs. State of Punjab & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. S. K. Bhattacharya, Amicus Curiae Mr. Kamal Jeet Singh, AAG for Punjab Govt. Mr. Naginder Beniwal, Adv. Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-2 Mr. A.D.N. Rao, Adv. for R-6 Mr. S. B. Upadhayay, Sr. Adv. with Mr. Manish Kumar Saran, Adv. Mr. Saurabh Mishra, Adv. for DFCCIL Mr. D. Rajeshwar Rao, Adv. Mr. A. R. Takkar, Adv. Mr. Dhruv Pal, Adv. Ms. Aprajita Mukherjee, Adv. Mr. Ankur Sharma & Mr. A. R. Takkar, Adv. Mr. A. Mariarputham, Sr. Adv. with Mr. Avneesh Arputham, Adv. & Mr. A. Mariarputham, Sr. Adv. Mr. Hemant Saini & Mr. Alok Gupta Adv. Mr. Raj Kumar, Adv. for CPCB Mr. Om Prakash, Adv. for Railways Mr. Shubham Bhalla, Adv. M.V. Kini Law Firm TRS Law Offices Mr. I. K. Kapila, Adv. Mr. Ajit Kumar, Adv. Mr. H. M. Singh, Adv. Mr. Sandeep Mishra, Adv. Mr. Nikhilesh Kumar, Adv. Mr. Naveen Chaudhary, Adv. Mr. Shreshtha Kumar, Adv. Ms. Anusha Nagarajan, Adv. Mr. Rovins Verma, Adv.
3.	Original Application No. 162/2016	Peacock Environment & Wild Life Protection Society Vs. State of Punjab	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Naginder Beniwal, Adv. Mr. Kamal Jeet Singh, AAG for Punjab Govt.

			Mr. Anil Grover, AAG for R-2 Mr. A.D.N. Rao, Adv. for PCCB Mr. Saurabh Mishra, Adv. for DFCC Mr. D. Rajeshwar Rao, Adv. Mr. Dhruv Pal, Adv. Ms. Aprajita Mukherjee, Adv.
FOR ADMISSION			
4.	Execution Applicaton No. 57/2018 IN O. A. No. 302/2015	S. N. Rohatgi Vs. Union of India & Ors.	Mr. Sudhir Naagar, Adv. for Applicant
5.	Original Application No. 665/2018	Spandana Jana Sewa Samaste Vs. State of Karnataka	Mr. Devraj Ashok, Adv. for State of Karnataka
6.	Original Application No. 1087/2018	M/s Mahalaxmi Stone Industries Vs. State of Uttarakhand & Ors.	Mr. Ajeet Pandey, Adv. for Applicant
7.	M.A. No. 1807/2018 IN Execution Application No. 18/2017 IN O.A. No. 16/2014	Shri Hazi Ariff Vs. State of U.P. & Ors.	Mr. Anuj Kumar Sharma, Adv. for Applicant
AFTER NOTICE			
8.	M.A. No. 1790/2018 IN Execution Application No. 18/2018 IN O.A. No. 98/2017	Charvi Mehra & Anr. Vs. South Delhi Municipal Corporation & Anr.	Ms. Charvi Mehra & Ms. Krishika Mehra, Applicants in person
FOR COMPLETION OF PLEADINGS			
9.	Original Application No. 546/2017 (M.A. No. 1702/2018)	Satyapal & Ors. Vs. Ministry of Environment and Forest and Climate Change & Ors.	Mr. Anurag Ojha, Adv. for Applicant Mr. Rajesh K. Singh, Adv. for MoEF Mr. Manish Kumar, Adv. for State of HP Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-2 to 6 & 8 Mr. Sanchar Anand, Adv.
10.	Original Application No. 46/2018 (M.A. No. 1474/2018 & M.A. No. 1539/2018)	Nuggehalli Jayasimha Vs. Government of NCT of Delhi	Mr. Pinaki Misra, Sr. Adv. with Mr. Aditya Singla, Adv. for Applicant Mr. Tarunvir Singh Khehar, Adv. for GNCTD Mr. Sanjay Diwan, Adv. for R-2 Mr. Balendu Shekhar, Adv. for EDMC Mr. Vinayak Gupta, Adv. for SDMC Mr. Sakshi Popli, Adv. for DPCC Ms. Puja Kalra, Adv. for North MCD Mr. Satish Kumar, Adv. for CPCB Mr. Ankur Jain, Adv. for R-10 Mr. M. C. Sharma, Adv. for R-11 Mr. Shlok Chandra, Adv. for R-12 Mr. Abhitosh Pratap Singh, Adv. for R-13
11.	Appeal No. 49/2018 (Earlier Appeal No. 4/2017 (WZ))	Conservation Action Trust & Ors. Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Mr. Kumar Rajesh Singh, Adv. for R-1 Mr. Dhruv Pal, Adv. for R-2 Mr. Parth H. Bhatt, Adv. for R-3 Mr. Sayid Marzook Badaki, Adv. for R-4 Mr. V. K. Shukla, Adv. for State of M.P. Ms. Deep Shikha Bharati, Adv. for MoEF
12.	Original Application No. 193/2018	The Jawahar Nagar Co-operative Society Vs. The State of Uttar Pradesh & Ors.	Mr. Gautam Singh & Ms. Snehil Sonam, Adv. for Applicant Dr. Sandeep Singh, Adv. for State of U.P. Mr. Gaurav Agarwal, Adv. for R-2 Mr. Pradeep Mishra, Adv. for R-3 Mr. Rajkumar, Adv. for CPCB Mr. Zahid Hussain, Adv. for R-5 & 6 Mr. Tribindh Kumar, Adv. for R-7

FOR HEARING

13.	Original Application No. 418/2015 (M.A. No. 968/2015, M.A. No. 1224/2015 & I.A. No. 03/2019)	Ferozpur Welfare Society (Regd.) Vs. State of Haryana & Ors.	Ms. Preeti Singh & Mr. Gagandeep Sharma, Adv. for Applicant Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-1 to 8 & 10 Mr. Raj Kumar, Adv. for R-2 Mr. Shivesh P. Singh, Adv. for R-11, 14, 21 & 23 Mr. S. N. Gupta, Adv. for R-12 Mr. Ajay Kr. Talesara, Adv. for R-13 Ms. Tanvi Sharma, Adv. for R-18 Mr. Pintu Jain, Adv. for R-19 Mr. Parveen Gupta, Adv. for R-21 Mr. Vivek K. Tondon, Adv. for R-25 to 29 Mr. Aamir Khan, Adv. (LC) Mr. D. K. Mishra, Adv. Mr. Ajay Jain, Adv. Mr. Utkarsh Sharma, Adv.
14.	Original Application No. 47/2018 (I.A. No. 01/2019 & I.A. No. 02/2019)	Shailesh Singh Vs. Environment Pollution (Prevention & Control) Authority (E.P.C.A.) & Ors.	Ms. Preeti Singh, Adv. for Applicant Mrs. Sharmila Upadhyay, Adv. for EPCA & CPCB Mr. Rajesh K. Singh, Adv. for MoEF Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for State of Haryana & HSPCB Dr. Sandeep Singh, Adv. for State of UP Mr. Kshitij Mudgal, Adv. Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Adv. for State of Rajasthan Mr. Pradeep Mishra, Adv. for UPPCB Ms. Sakshi Popli, Adv. for DPCC Mr. Tarunvir Singh Khehar, Adv. for GNCTD Mr. Sanjay Upadhyay, Adv.
15.	Original Application No. 370/2018 (M.A. No. 1779/2018)	Gaurav Kumar Bansal Vs. Union of India & Ors.	Mr. Gaurav K. Bansal, Adv. for Applicant Mr. Balendu Shekhar, Adv. for R-1, 2 & 11 Mr. Krishna Kumar Singh, Adv. for R-3 Mr. Rajesh Kumar Singh, Adv. for MoEF Mr. Rahul Verma, AAG for R-4 to 9 Mr. Vikrant Pachnanda, Adv. for R-10 Mr. Ankit Verma, Adv. for State of UP Mr. Pragyan Pradip Sharma, Adv. for R-21
CASES AT SR. NO. 16 TO 21 WILL BE TAKEN-UP ON 21.01.2019 FOR HEARING			
16.	Original Application No. 212/2018 (M.A. No. 617/2018, M.A. No. 618/2018 & M.A. No. 1692/2018)	Ajay Dubey Vs. State of Jharkhand & Ors.	Mr. R. R. Dubey, Adv. for Applicant Ms. Priyanka Sinha, Adv. for R-1, 3 & 5 Mr. Thakur Sumit, Adv. for R-2 Mr. Satish Kumar, Adv. for CPCB Mr. Kumar Anurag Singh, Adv. for Jharkhand State PCB Mr. Dhruv Mehta, Sr. Adv. with Mr. Ninad Laud, Adv. for R-6 Mr. Anjuman Tripathy, Adv.
17.	Original Application No. 326/2018	Shailesh Singh Vs. State of UP & Ors.	Ms. Preeti Singh, Adv. for Applicant Dr. Sandeep Singh, Adv. for R-1 Ms. Priyanka Swami, Adv. for Ghaziabad Nagar Nigam Mr. S. A. Zaidi, Adv. for R-2, 3 & 8 Mr. Zafar Ali, Adv. for R-5, 7 & 9 Mr. B. V. Niren, Adv. for R-13 Mr. Pradeep Mishra, Adv. for UPPCB Mr. Rajkumar, Adv. for CPCB

18.	Original Application No. 391/2016 (Earlier Application No. 49/2015 (SZ))	M/s A. Purushottam Chitrapur Vs. Union of India & Ors.	Mr. M. C. Mehta & Ms. Katyayni, Advs. for Applicant Mr. Attin Shankar Rastogi, Adv. for MoEF Mr. Devraj Ashok, Adv. for State of Karnataka Mr. A. K. Prasad, Adv. for R-4 & 5 Mr. Naveen R. Nath, Adv. for R-10 Mr. S. R. Rajagopal, Adv. for R-13 to 15
19.	Original Application No. 594/2016 (M.A. No. 1133/2016, M.A. No. 1218/2016 & M.A. No. 460/2017)	Akash Vashishtha Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Mukul Singh, Adv. for MoEF & CC Mr. I. K. Kapila, Adv. for UP Jal Nigam Mr. A. K. Prasad, Adv. for R-2 & 6 Ms. Deep Shikha Bharti, Adv. State of UP Mr. Pradeep Misra & Mr. Daleep Dhyani, Advs. for UPPCB Mr. Vishwajit Singh & Ms. Akansha Singh, Advs. for R-7 Mr. Shashank Bajpai, Adv. for R-9 Mr. Anvesh Verma, Adv. Mr. S. K. Bhattacharya, Adv. Mr. Varun Thakur & Mr. Ishwer Singh, Advs. for NMCG Mr. Attin Shankar Rastogi, Adv. Dr. C. V. Dharma, Adv. Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Adv. Mr. Amit Khemka, Adv. Mr. Nikhil Borwankar, Adv.
20.	Original Application No. 464/2017	Khushi Sewa Sanstha Vs. The State (Govt. of NCT of Delhi) & Ors.	Mr. Alamgir & Mr. Mohammad, Shadam, Advs. for Applicant Mr. Tarunvir S. Khehar, Adv. for R-1, 2 & 4 Ms. Priyanka Swami, Adv. for State of UP Mr. B. V. Niren, Adv. for CGSC Mr. Ravindra Kumar, Adv. for Noida Ms. Puja Kalra, Adv. for SDMC Mr. Dinesh Jindal, LO for DPCC Mr. Sameer Abhyankar, Adv.
21.	Original Application No. 465/2017 (M.A. No. 909/2017, M.A. No. 1108/2017, M.A. No. 1160/2018 & M.A. No. 1694/2018)	A. K. Devision Vs. Directorate of Mining and Geology, Kerala & Ors.	Mr. Vivek Chib & Mr. Asif Ahmed, Advs. for Applicant Mr. Rajesh K. Singh, Adv. for MoEF Mr. Enoch David Simon Joel, Adv. Mr. Dechu Kurain Thomas, Sr. Adv. for R-4 Mr. Roy Abraham, Adv. for R-5 Mr. Nishe Rajen Shonkar, Adv. for Kerala Ms. Sonali Jain, Adv. Mr. Gaurav Ray, Adv.
CASES AT SR. NO. 22 TO 28 WILL BE TAKEN-UP ON 22.01.2019 FOR HEARING			
22.	Original Application No. 718/2017	Anil Kumar Vs. Union of India & Ors.	Mr. Abhishek Sankritik, Adv. for Applicant Mr. Satyalipsu Ray, Adv. for MoEF Mr. Rajesh K. Singh, Adv. for MoEF Mr. Anil Grover, AAG for State of Haryana Mr. Kamal Jeet Singh, AAG for State of Punjab Mr. Rahul Verma, AAG for State of Uttarakhand Mr. Mukesh Verma, Adv. for UEPPCB Mr. Rajkumar, Adv. for CPCB Mr. Pradeep Misra, Adv. for R-4 Dr. Sandeep Singh, Adv. for State of UP Mr. Naginder Benipal, Adv. for PPCB

23.	M.A. No. 1126/2017 IN Original Application No. 35/2014 (T _{HC})	Bhanwara Ram IN Ganpat Ram Mirdha Vs. State of Rajasthan & Ors.	Mr. Rishabh Sancheti & Mr. Dhruv Sharma, Adv. for Applicant Mr. Raj Kumar, Adv. for CPCB Mr. Shiv Mangal Sharma, Adv. for State of Rajasthan & RSPCB Ms. Sakshi Popli, Adv. for DPCC Mr. S. A. Zaidi, Adv. Mr. Rahul Khurana, Adv. Mr. Ankit Anandraj Shah, Adv.
24.	Original Application No. 02/2018 (M.A. No. 190/2018, M.A. No. 191/2018, M.A. No. 192/2018 & M.A. No. 193/2018) (Earlier O.A. No. 273/2016 (SZ))	Sri B. Harshavardhan Vs. Union of India & Ors.	Mr. Sanjay Upadhyay, Adv. for Applicant Mr. Divya Prakash Pande, Adv. for MoEF Mr. Pinaki Misra, Sr. Adv. with Mr. Venkat Reddy, Adv. for R-2 & 3 Dr. Abhishek Atrey, Adv. for MoEF Ms. Sakshi Popli, Adv. for SEIAA, TN Mr. Anubhav Anand Aron, Adv. Mr. G. M. Kawoosa, Adv.
25.	Appeal No. 56/2018	Hindusthan Marine Industries Vs. The Special Director & Anr.	Ms. Manjunath Meled, Adv. for Applicant Mr. Devraj Ashok, Adv. for R-1 & 2
26.	Original Application No. 385/2018	Abdul Jabbar & Ors. Vs. Bhopal Municipal Corporation & Ors.	Mr. Aagney Sail, Adv. for Applicant Mr. V. K. Shukla, Adv. for State of MP Mr. Rajul Shrivastav, Adv. for MPPCB
27.	Original Application No. 406/2018	Legal Aid Committee - NGT Vs. Govt. of NCT of Delhi & Ors.	Mr. Narender Pal Singh, Adv. for Applicant Mr. Tarunvir Singh Khehar, Adv. for GNCTD Mr. B. V. Niren, Adv. for CGWA Mr. Balendu Shekhar, Adv. for EDMC
28.	Original Application No. 426/2018 (M.A. No. 986/2018)	Mohammed Nayeem Pasha & Anr. Vs. The State of Telangana & Ors.	Mr. Mohammed Nayeem Pasha, Applicant in person Mr. P. Venkat Reddy, Adv. for State of Telangana Mr. Harsha Peechara, Adv. for TSRTC Mr. Divyanshu Ray, Adv. for TSPCB Mr. Satyalipsu Ray, Adv. for MoEF Mr. Nikhil Nayyar, Adv. for R-4 Ms. Vidhi Jain, Adv. for R-10

For orders, cause list and other information please visit our website: www.greentribunal.gov.in